

tails as called for in the question are not available. Any cases of hardships of employees in a Regional Rural Bank can be looked into by Government NABARD and the concerned RRB.

Pay scales of Field Supervisors in R.R.Bs, Functioning in Uttar Pradesh

4213. SHRI ASHIS SEN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a few Regional Rural Banks in Uttar Pradesh have allowed the revised pay scales of Uttar Pradesh Government to their Field Supervisors as per Government orders dated the 29th April, 1990;

(b) if so, what are the names of these Banks; and

(c) what are the reasons for the rest of the RRB's in the State not adhering to these orders?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DAL-BIR SINGH): (a) to (c). National Bank for Agriculture and Rural Development (NABARD) has reported that they are not aware of any order dated 29-4-90 by Government of Uttar Pradesh. The then Field Supervisors of Regional Rural Banks (RRB's) were equated with Assistant Development Officers of Uttar Pradesh Government and the RRBs in the State were required to maintain that parity. Now, the cadre of Field Supervisors stands abolished. The details as called for in the question are not available. Any cases of hardships of employees in any RRB can be looked into by Government, NABARD and the concerned RRB.

Selection of Field Supervisors in R.R.B's

4214. SHRI ASHIS SEN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have instructed the Regional Rural Banks not to go ahead with the recruitment of Field Supervisors selected and sponsored by the BSRB;

(b) what is the number of such Field Supervisors selected; and

(c) what are the reasons for the above instructions of Government and what will be the fate of those selected and not recruited?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DAL-BIR SINGH): (a) to (c). Government had issued instructions on 22-2-91 to all the Regional Rural Banks (RRBs) in pursuance or acceptance of the award of the National Industrial Tribunal (NIT) and the recommendations of Equations Committee granting sponsor bank pay scales and other benefits to RRB staff with effect from 1-9-87. With the implementation of the NIT award, the post of Field Supervisor existing in the RRBs stands abolished and equated with the post of JMG Scale I of Public Sector Banks. National Bank for Agriculture and Rural Development (NABARD) had advised all the Banking Service Recruitment Boards in October, 1991 that no recruitment can be made to the post of Field Supervisor in RRBs and the incidents, if any placed by RRBs for these post may be treated as cancelled.

मोदी उद्योग समूह पर आयकर तथा उत्पाद शुल्क की बकाया राशि

4215. श्री मोहम्मद अफजल उर्फ मौम अफजल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) 31 मार्च, 1992 की स्थिति के अनुसार मोदी उद्योग समूह पर आयकर और उत्पाद शुल्क की कितनी रकम बकाया थी; और

(ख) सरकार द्वारा इस बकाया रकम की वसूली के लिए क्या कार्यवाही की जा रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर) : (क)

आयकर :